

## **Tiju Thomas & Anr Vs M/S Imperia Structures Ltd**

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 18, 2024

**Hon'ble Judges:** Binoy Kumar, Presiding Member

**Bench:** Single Bench

**Advocate:** Kuraikose Varghese, Isha Ghai, Ishita Singh, Nitin Sharma

**Final Decision:** Disposed Of

### **Judgement**